

(3) (2)

Central Administrative Tribunal, Principal Bench

Original Application No. 1119 of 2000

New Delhi, this the 3rd day of July 2000

Hon'ble Mr. Justice Ashok Agarwal Chairman
Hon'ble Mr. V.K. Majotra, Member (Admnv)

1. Sh. Bhupender Singh, S/o Sh. Mahak Singh, R/o Vill. Gopal Pur (Khadana), P.O.-Kishan Baral, Disstt. Bagpat, Uttar Pradesh (Roll No. 204997).
2. Sh. Jitender Singh, S/o Ilam Singh, R/o 340-C, Chankya Marg, Chhju Pur, Shahdara, Delhi. (Roll No. 212557). - Applicants

(By Advocate Shri Arun Bhardwaj)

Versus

1. Union of India, through its Secretary, Ministry of Home Affairs, South Block, New Delhi.
2. Commissioner of Police, Delhi Police, Police Headquarters, I.T.O. New Delhi.
3. D.C.P.-II-BN-DAP NPL, Kingsway Camp, Delhi-9 - Respondents

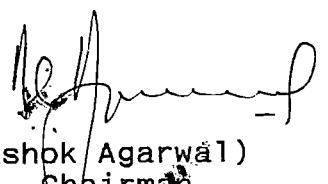
(By Advocate Shri Ajesh Luthra)

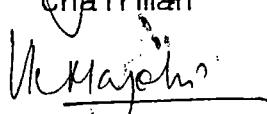
O R D E R (Oral)

By Justice Ashok Agarwal, Chairman.-

OA 455/2000 (Sudhir Kumar & ors Vs. Commissioner of Police) which contained the very same prayer has been rejected by an order passed on 31st March, 2000. No separate order can be passed in favour of the applicants herein, who are similarly placed to the applicants in the aforesaid OA. Present OA in the circumstances is summarily rejected.

Order Dasti.


(Ashok Agarwal)
Chairman


(V.K. Majotra)
Member (Admnv)